

action will be taken as soon as investigation is over.

**SHRI C. K. CHANDRAPPAN :** Is it also a fact that in the lockers, the investigating authorities had found jewellery was not taken into custody? If so what are the reasons which prevented the authorities from taking them into custody? How many people were arrested in connection with these raids and what are their names?

**SHRI K. R. GANESH :** I require notice about jewellery.

**SHRI C. K. CHANDRAPPAN :** It was in the same raid.

**SHRI K. R. GANESH :** A series of raids were conducted in the offices of Madan Enterprises at Simla, Delhi, Chandigarh and Calcutta. This is a firm in which the wife, mother in law, brother in law and another person are involved. This firm is supposed to do sale of lotteries. They are contractors to the Himachal Pradesh Social Welfare Board. It is alleged that Rs. 20 lakhs have been fabricated by them. On enquiry it was found that the amount is about Rs. 3 lakhs. There are other lotteries also. Investigations are going on in these lotteries. As far as the jewellery is concerned, I require notice.

**SHRI C. K. CHANDRAPPAN :** Has anybody connected with Madan Enterprises been arrested?

**SHRI K. R. GANESH :** The investigation is in progress.

**Firestone Tyre and Rubber Company of India (Private) Ltd.**

+  
\*1330. **SHRI MANORANJAN HAZRA :**  
**SHRI JYOTIRMOY BOSU :**

Will the Minister of FINANCE be pleased to state :

(a) whether the Firestone Tyre and Rubber Company of India (Private) Limited is refusing to take Indian shareholders; and

(b) if so, the reaction of Government thereto?

**THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) :** (a) and (b).

The company still remains 100% foreign-owned, but currently, discussions are going on between the company and the Ministry of Industrial Development regarding an expansion in the company's licensed capacity and the extent of Indian participation to be associated with it.

**SHRI MANORANJAN HAZRA :** The question was about the refusal to take Indian shareholders. The Minister has not answered that point. In view of the answer of the Minister, may I know when the discussion commenced and when it will end?

**SHRI YESHWANTRAO CHAVAN :** I do not know exactly when the Ministry started the discussions. The only thing that I know is that it is on. I hope they will conclude it early, because it is linked up with the expansion. If they do not want expansion, possibly the purpose of the discussion may not be served. But if they want expansion, naturally that point will have to be gone into to see to what extent Indianisation can be introduced. That will have to done.

**SHRI MANORANJAN HAZRA :** What was the original paid-up capital of the company?

**SHRI YESHWANTRAO CHAVAN :** That is a very interesting story. The original capital was only Rs. 20,000. But then they made profits and ultimately when they were allowed bonus shares sometime in 1961 the capital went up. Now the paid up capital is Rs. 1.10 crores.

**SHRI MANORANJAN HAZRA :** Is it being subsidised by the United States of America?

**SHRI YESHWANTRAO CHAVAN :** I have not got that information. Possibly you have to put this question to the Ministry of Industrial Development.

**SHRI SHYAMNANDAN MISHRA :** The original question in the list is addressed to the Minister of Company Affairs. How is it being answered by the Minister of Finance?

**AN HON. MEMBER :** It is one and the same company.

**MR. SPEAKER :** It was transferred to the Minister of Finance.

**SHRI JYOTIRMOY BOSU :** The hon. Minister has just now revealed that the paid up capital of the company is only Rs. 20,000.

**SHRI YESHWANTRAO CHAVAN :** I said "was".

**SHRI JYOTIRMOY BOSU :** I stand corrected. Would you tell us that out of the original "was Rs. 20,000" how much dividend they have so far earned out of this country ?

**SHRI YESHWANTRAO CHAVAN :** I do not have that figure with me. I can give the figures for the last three or four years. I have not got the figures from the beginning. It is very obvious that if out of their bonus shares they can raise the capital from Rs. 20,000 to Rs. 1.10 crores, that will show the range of their profit. It is a fact of life. There is nothing to conceal in it.

**SHRI JYOTIRMOY BOSU :** That would include reserves. I am talking of dividend payable.

**SHRI YESHWANTRAO CHAVAN :** I can give you figures of 1967 to 1970. In 1967 the paid-up capital was Rs. 110 lakhs ; reserves and surpluses Rs. 4.6 crores ; total capital employed Rs. 5.16 crores. Profits after tax Rs. 49 lakhs and dividend declared Rs. 98 lakhs and dividend remitted Rs. 53 lakhs. Now in 1970 the capital is the same, that is, Rs. 110 lakhs ; reserves and surpluses practically the same, that is, Rs. 4 crores ; total capital employed is Rs. 5.10 crores profit after tax Rs. 2.33 crores dividend declared Rs. 2.70 crores and dividend remitted Rs. 1.77 crores.

**DR. RANEN SEN :** Sir, is the Minister aware of the fact that for some time past there is a sort of undeclared war going on between this Firestone company and some Indian partners. If so, may I know what is it all about and what is the reaction of the Government in this regard ?

**SHRI YESHWANTRAO CHAVAN :** Where is the Indian partner ? It is a hundred per cent foreign company.

**SHRI RAJA KULKARNI :** Is it a fact that Firestone wants to acquire all shares of Synth-

etic and Chemical to make itself as an integrated company ?

**SHRI YESHWANTRAO CHAVAN :** Sir, he should better put this question to the Company Affairs Minister.

**Representation for Improvement of Pay Scales of Teaching and non-teaching Staff of Schools in West Bengal and for Free Education upto Class VIII**

\*1331. **SHRI GADADHAR SAHA :** Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the All Bengal Teachers' Association made a representation and submitted a memorandum to his Ministry for improvement of pay scales of teaching and non-teaching staff and conditions of service and for introduction of free education upto Class VIII; and

(b) if so, the reaction of Government thereto ?

**THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV) :** (a) and (b). A representation of the Association addressed to the President of India was received on 11. 12. 1970 by the Ministry from the President's Secretariat. Similar petitions were also received from other Associations. All these were sent to the State Government for taking necessary action.

**SHRI GADADHAR SAHA :** Mr. Speaker, Sir, the hon. Minister admitted the representation of All Bengal Teachers' Association and other associations were sent to West Bengal Government for taking necessary action. May I know from him whether the Teachers' Associations demanded introduction of free education upto Class VIII in the State of West Bengal ? If so, what action have the Government taken for implementing it ?

**SHRI D. P. YADAVA :** Sir, among the several demands their demand No. 1 is that Government decision to make education in the State free upto Class VIII must immediately be declared and implemented. In this regard in pursuance of one of the recommendations